



*The Gauhati High Court, At Guwahati*

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

**NOTICE**

It is for information to all concerned that on 03.01.2025  
(Friday):

1. The Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia will not sit.
2. For listing of urgent matters, if any, pertaining to matters assigned to the Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia, as per roster, mention may be made before the Single Bench of Hon'ble Mr. Justice M.R. Pathak.
3. Matters assigned to the Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia, as per roster, has been listed before the Single Benches of Hon'ble Mr. Justice S.K. Medhi and Hon'ble Mr. Justice Mridul Kumar Kalita respectively.
4. For listing of urgent matters, if any, pertaining to Civil Bench-IV, mention may be made before the Single Bench of Hon'ble Mr. Justice Devashis Baruah.
5. For listing of urgent matters, if any, pertaining to Civil Bench-II, mention may be made before the Single Bench of Hon'ble Mr. Justice N. Unni Krishnan Nair.

BY ORDER

Dated, Guwahati, the 30<sup>th</sup> December, 2024.